

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.305**  
IB-1736(ND)/2019

**IN THE MATTER OF:**

M/s. Small Industries Developer Bank Of India .... **APPLICANT/**  
**Vs.**

M/s. Stanley Hotel & Resorts Pvt. Ltd. .... **RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Mohd Moonis Abbasi, Advocate

For the Respondent : Mr. Sonam Sharma and Ms. Riddhi Jain, Advocates

**ORDER**

It is stated by the Ld. Counsel that written submissions alongwith case laws have been filed in compliance with the order dated 19.01.2024. The Ld. Counsel shall take steps to upload the same within two days.

Order **reserved.**

**-SD-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**